

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

26/02/2020

T.A./260/36/2017

S NAIK  
-V/S-  
ALL INDIA RADIO

ITEM NO:92

FOR APPLICANTS(S) Adv. : Mr. B. P. Das

FOR RESPONDENTS(S) Adv.: Mr. B. Swain

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. Learned counsel for the respondents is present. It is seen that on previous date i.e. 24.01.2020 no one was present on behalf of the applicant. Hence the TA is dismissed for default for non prosecution on the part of the applicant.</p> <p>Registry to send copy to applicant by post and hand over copy to Learned counsel for the respondents.</p> <p>( SWARUP KUMAR MISHRA) MEMBER (J) ( GOKUL CHANDRA PATI) MEMBER (A)</p> <p>sadish</p>